

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)

203

M.A. No. 63 of 2024

In

Original Application No. 199 of 2023

In the matter of

Kapil Dev

..... Appellant

V/s

State of Punjab and Others

..... Respondents

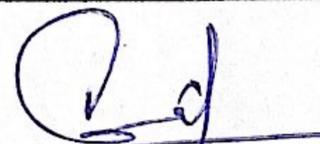
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Email ID: ppcbro3@yahoo.com

Date: 18/8/2025

Place: Patiala


(Er. Jaspal Singh)
Environmental Engineer
Punjab Pollution Control Board,
Regional Office-3, Ludhiana.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
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Short reply by the way of affidavit of Er. Jaspal Singh, Environmental Engineer, Regional Office-3, Ludhiana on behalf of respondent Punjab Pollution Control Board.

I, the above-named deponent, do hereby solemnly affirm and state as under:

RESPECTFULLY SHOWETH

- 1) That the above mentioned Miscellaneous Application has been registered on the basis of report of the Joint Committee dated 14.02.224 in disposed of OA No. 199 of 2023 regarding improper disposal of Municipal Solid waste and



non-compliances of Solid Waste Management Rules, 2016 by Punjab Mandi Board, Ludhiana.

- 2) That this Hon'ble Tribunal was pleased to pass an order dated 10.07.2025 thereby directing the Punjab Pollution Control Board to visit the site to ascertain the quantity of waste and arrangement made by Punjab Mandi Board for treatment of daily generated waste. The relevant extract of order dated 10.07.2025 is reproduced below for kind perusal and reference:-

" Punjab Pollution Control Board (PPCB) is also directed to carry out the spot inspection in the meanwhile to ascertain the quantity of waste which is lying untreated in the Mandi premises and the arrangement which has been made by respondent no.4-Punjab Mandi Board for treatment of daily generated waste. Let this exercise be completed by the PPCB within two weeks."

- 3) That in Compliance to the directions of this Hon'ble Tribunal, the site of wholesale Sabji Mandi located at Bahadurke Road, Jalandhar bypass ,Ludhiana was visited by the officer of the Punjab Pollution Control Board on 17.07.2025 alongwith Sh. Subash Kumar, Deputy District Mandi Officer and Sh. Rumail singh, Secretary Market Committee. The observations of the visiting officer relating to quantity, nature and other factors of waste along with arrangements made by Punjab Mandi Board for treatment of waste at the site are mentioned below :-

- a) Huge amount of legacy waste and fresh Muncipal solid waste having total approx. quantity of 15000 MT was found dumped at the dump site inside the Sabji Mandi, premises.
- b) Municipal Corporation Ludhiana has made mandi premises as secondary waste collection point to collect Municipal Solid waste of nearby areas. As informed by employees of MCL present at site, total 40-45 garbage vehicles are dumping waste at this point.
- c) Municipal Corporation Ludhiana has also constructed/ installed 08 number static compactors at site for compaction of solid waste & same

were in operational condition. This waste through compactors/ Packed containers is further shifted by the Municipal Corporation Ludhiana to the Tajpur Road Municipal Solid waste Dump Site. But, in spite of the operational compactors still huge amount of fresh waste is dumped at site & fresh waste is also arriving at site.

- d) Mandi Board has removed some legacy waste from some locations of the mandi premises but the same has been shifted to the dump site available inside the mandi premises, hence no in-situ management has been done at site by the mandi Board.
- e) Mandi Board has not made any arrangement for in-situ management/ composting of its daily organic waste till date and mixed waste is lying at site. Some fruits/vegetable waste was also found dumped along some roads inside the sabji Mandi.
- f) No burning of solid waste was observed at site during visit .
- g) Densely populated residential houses are situated adjoining the Said dump site of Mandi Board.
- h) Domestic hazardous waste such as sanitary pads, diapers etc. were also found dumped at said site.

The Photographs taken at Site are enclosed herewith as **Annexure-A**.

- 4) That the deponent may kindly be allowed to place on record, the status of the inspection report carried out by the officer of the Punjab Pollution Control Board in compliance to order dated 10.07.2025 for kind consideration and appropriate orders of this Hon'ble Tribunal .

Date: 18/8/2025

Place: Patiala

Deponent



(Er. Jaspal Singh)

Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-3, Ludhiana

On behalf of Punjab Pollution Control Board

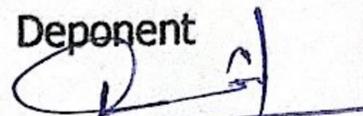
Verification:

I, the deponent above named, do hereby verify and state that the contents of the above short reply are true and correct to my knowledge and belief, as derived from the official record. No part of the above affidavit is false and nothing material has been concealed there from.

Date: 18/8/2025

Place: Patiala

Deponent



(Er. Jaspal Singh)

Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-3, Ludhiana

On behalf of Punjab Pollution Control Board

Annexure-A
Photographs of site of Sabji Mandi, Bahadurke Road,
Ludhiana taken on 17.07.2025



Photographsshowing mixed quantity of waste lying at site

Annexure-A
Photographs of site of Sabji Mandi, Bahadurke Road,
Ludhiana taken on 17.07.2025



Photographs of the Compactors installed by MCL at site



Photographs showing the waste
and residential houses located
backside to it

Photographs showing lifting of
waste by MCL